

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6016/2008

(From the judgement & order dated 30/06/2008 in CRLR No.572/2008 of The
HIGH COURT OF PATNA)

SHIVNATH PRASAD

Petitioner(s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for bail and office report)

Date: 14/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

For Petitioner(s) Mr. Manish Kumar Saran,Adv.

Mr. Nirmal Kumar Ambastha,Adv.

For Respondent(s)

Mr. Gopal Singh,Adv.

Ms. Shweta Kumari Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard.

Orders reserved in the special leave petition.

Pending pronouncement of the judgment, let the petitioner
be released on bail of Rs.10,000/- with two sureties of the like
amount to the satisfaction of learned Judicial Magistrate, Bettiah,
West Champaran in G.R. No.1595 of 1987.

(Shashi Bala Vij)
Court Master

(Neena Verma)
AR-cum-PS